

**COURT OF SMALL CAUSES AT MUMBAI**  
**Bhaskar Building, Anant Kanekar Marg, Bandra (East), Mumbai 400 051.**  
**Tel. No. 022-26472787**  
**Email : sccbandra@gmail.com**

**NOTICE**

All concerned are hereby informed that this Office has decided to purchase “24-Port LAN Switch (Normal & Unmanageable)” from reputed Agency / Service provider / Vendor.

In view of above, the Quotation in the sealed envelope are invited from reputed Agency / Service provider / Vendor addressed to “The Addl. Registrar, Court of small Causes, Bhaskar Building, Anant Kanekar Marg, Bandra East, Mumbai 400 051 for supply of “24-Port LAN Switch (Normal & Unmanageable)”. At the top of the envelop, the words “Quotation for 24-Port LAN Switch (Normal & Unmanageable)” shall be written, On the back of the envelope, they should mentioned their detailed address, Telephone Nos. Mobile Nos. and e-mail address, Fax, etc., Along with quotation, they should furnish PAN Number, GST Registration Number, details of services provided to Government Offices and other relevant information. The said Quotations shall reach to this Office on or before Thursday the 10th January, 2019 at 6.00 p.m. Sharp. The quotations received after due date and time will not be considered.

The said Quotations will be opened by the Computer Section In-charge Judge of this Court in presence of the Quotation Holders or their representatives and accordingly, work will be assigned to the qualified Quotation Holder in all respects.

The Hon'ble Chief Judge of this Court is the Final Authority in this regard.

COURT OF SMALL CAUSES }  
BANDRA BRANCH }  
Mumbai : 03<sup>rd</sup> January, 2019 }

By Order,  
  
Addl. Registrar